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[Shri Pasumpon Tha. Kiruttinen]

of communications has department only sanctioned 1.6 lakh lines for the first four years. This is unfair and unjust that the department of telecommunications is doing to Tamil Nadu. Today, the Minister for Communications has announced that the country will have as many as 52 lakh lines during the Eighth Plan but out of this, Tamil Nadu is going to have only 1.6 lakh lines. This is highly unjust, unfair on the part of the Ministry of Communications. This should be rectifled immediately. Therefore, I would like to bring this important matter to the notice of the Minister for Communications. It is stated that the department of telecommunications has allotted the equipment on the basis projected growth rate of 9.7 per cent, basing its calculations on the longer past. This does not period in the compare favourably even with projected average growth rate of 15 per cent for the telephone network in the entire country. When there were 35,000 people on the waiting list for phones, Madras telephones had 1.12 lakhs line network at the start of the Seventh Five Year Plan. But while the waiting list persons are 63,000 to 65,000 now Madras Telephones has to get 1.6 lakh lines network.

THE DEPUTY CHAIRMAN: Please conclude.

SHRI PASUMPON THA. KIRUT-TINAN: According to the original plan for the next five years, about 63,000 lines would have gone for the replacement of old and worn out equipment, leaving the network with a net addition of 4.6 lakh lines. Therefore, Madras Telephones is trying to convince the department of Telecommunications of the need to release more lines taking into consideration the prevailing trends. They have also pointed out the growth rate of 13.6 per cent in the telephone network during the last five years itself would mean that for more lines would be required

to maintain the pace of development. Therefore, if the actual number of lines allotted by the department is not increased, it may be able to add not more than lakh lines during the next four years till 1993-94. I need not say that this will not be enough to meet the demands. According to the Madras Telephones, the actual demand is 5.2 say that the lakh lines. I would planned growth of Madras telephones is going to be curtailed during the next five years if the department Telecommunications does not increase the quantum of equipment allotted to it. I would also like to request the Communications of the Minister for Government of India to see that impression of neglecting Tamil Nadu is not created in the minds of the people of Tamil Nadu and particularly the people of Madras city. I need emphasise the crucial importance telephones as a means of communications extremely important for industry and trade. Thank you.

SHRI T. A. MOHAMMED SAQHY (Tamil Nadu): Madam, I also associate myself with the sentiments expressed by my colleague.

Need to restore Direct Flight between Delhi and Imphal

W. KULABIDHU SINGH SHRI (Manipur): Madam Deputy Chairman. my special mention is regarding the cancellation of an Indian Airlies daily flight from Delhi to Imphal via Guwahati. It is a well known fact that the State of Manipur is not connected by rail links and it is connected through air links. Prior to 18-2-1990, there was a direct flight between Delhi and Imphal via Guwahati. But from the above date, the said flight has been discontinued with the grounding of the A-320 aircraft. While grounding A-320 aicraft, it was assured that no inconvenience would be caused to the passenger. But now, to reach Manipur, passengers have to take the daily flight between Delhi and Calcutta, halt Calcutta and reach for a night at Passengers Manipur the next day. have to stay for a night at Calcutta.

This arrangement has posed a lot of difficulties and inconvenience to the people of Manipur. The State Government has also requested for the flight which has restoration of the been discontinued, that is the direct flight between Delhi and Manipur via Guwahati. I also urge upon the Government to look into the matter urgently and issue instructions for the restoration of the direct flight between Delhi and Imphal. It may not be out or place here to mention that since 1979 Manipur had been having a daily direct flight to Delhi till 18.2.1990. After the grounding of the A-320 aircraft, the flight which had been there for more than 11 years has been cancelled. It is my humble submission that the direct flight could be restored Thank you.

Inadequate Central Assistance to the State of Rajasthan

भी राम शांस मसर्वास (राजस्थान): मानगीय उपसभापति महीदया, मैं आपके माध्यम से केन्द्रीय शरकार का ध्यान एक ऐसे असंत्लन की मोर भ्राकित करना चाहता हूं जो राजस्थान के साथ किया गया है। केन्द्रोय सरकार ने अपने उद्योग विभिन्न प्रान्तों में लगाए ग्रीर उनमें इनवैस्टमेंट किया। लेकिन यह कहते हुए बड़ा दुख हो रहा है और मैं बहुत दुखी भन से यह बात व्यक्त कर रहा हूं कि राजध्यान में केन्द्रीय सरकार ने भ्रयने उपऋमों के माध्यम स केवल 11)7 करोड़ रुपए का इनवैरटमेंट किया जब कि ग्रन्थ प्रान्ती में पर 15 हजार करोड़ रुपए का, पर 9 हजार करोड़ रूपए का और कहीं पर 6 हजार करोड़ रुपए का किया है। राजस्थान के साथ इस प्रकार का स्टेप मदरली ट्रोटमेंट किया गया है. बह वास्तब में बड़े ग्राश्चर्य की बात है। खास तीर से उस समय जब कि राजस्थान में कांग्रेस की सरकारें रहीं ग्रीर केन्द्र में भी कांग्रेस की हो सरकार रहो। क्यों नहीं कांग्रेस को सरकार ने केन्द्रीय सरकार को मजबूर किया कि गजस्यान

में भी केन्द्रोय उद्योग लगें जिससे कि वहां पर विकास हो सके।

महोदया, राजस्थान के वाह धत्ल शकृतिक संपदा है। उसके पास मिनरल रिसार्सेज हैं, नेपुरल रिसोर्सेज हैं। वहां लाइम स्टोन बाहर जाता है, वहां से फारकेट बाहर जाता है, वहां से सिग्नाइट बाहर जाता है। राजस्थान से अधिकतम कस्चा माल बाहर रहा है लेकिन राजस्थान में उद्योग लगाने को दिल्ट से कोई सीरियस प्रयक्त नहीं किए गए। इसी कारण, इस सदन के माध्यम से जो नई सरकार श्राई है, उसरे में श्रामह करना बाहुंगा कि इस प्रकार के असंतलन का इर करे ग्रीर राजस्थान में ग्रपने उपक्रमों के द्वारा इनवैस्टमेंट की बहाने के लिए शोध प्रयत्न करे। राजस्थान के लागों को यह अनुभव नहीं होने देना चाहिए कि उसके साथ किसा प्रकार का सीतेला व्यवहार किथा जा रहा है था ज्येकापूर्ण व्यवहार किया जा रहा है। मैं भपनी राष्ट्रीय सरकार से अनुरोध करता है कि वह इस मामले में गभीरता से विचार करे भ्रम्यका राजस्वान में शीरे धीरे यह विचार हो रहा है कि हमारा र में भें शेरियन बाइन ले जाया जाता है लेकिन वहां उद्योग नहीं सगाए जाते है। राजस्थान के लोगों ने बाहर जाकर उद्योग लगाए हैं, फिर भी राजस्वान श्रीखोगिक विकास में पिछड़ गया है। मैं इस सदन के माध्यम से सरकार से मांग करता हूं कि वह ठीस कार्यवाही करे और यह ग्रास्वासन देता कि राजस्थान विकास के प्रगति पद्म पर बढ़कर हिन्दुस्तान के नक्कों में अपना मान्यता प्राप्त स्थान प्राप्त करे।

सधन्यवाद ।

Need to ban Smoking in Public Places

SHRI JOHN F. FERNANDES (Gea): Thank you for calling me to make this Special Mention.